

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2744**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

PENDING BILLS

2744. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received several Bills from various States for approval including the Plachimada Coca-cola Victims Relief and Compensation Claims Special Tribunal Bill;

(b) if so, the names of the Bills received along with those approved and pending with the Union Government including the reasons for pendency during each of the last three years and the current year, State-wise including Kerala;

(c) whether the Coca-Cola company has filed objection before the Union Government against giving approval to the Plachimada Coca-cola Victims Relief and Compensation Claims Special Tribunal Bill;

(d) if so, the details thereof and the action taken by the Government in this regard; and

(e) the time by which the pending Bills are likely to be approved?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) : Yes, Madam.

**(b) : The details of the Bills as received from the State Governments
(under Article 200 read with article 254(2) of the Constitution of India)**

for the consideration and assent of the President of India under Article 201 of the Constitution of India during last three years (2013, 2014, 2015) and the current year, State-wise, and the status of each Bill are provided in the Annexure. The Plachimada Coca-cola Victims Relief and Compensation Claims Special Tribunal Bill, 2011 was received in 2011.

(c) & (d) : As per records, the Coca Cola India Pvt. Ltd. made certain submission with respect to “The Plachimada Coca-cola Victims Relief and Compensation Claims Special Tribunal Bill, 2011”, as received from the State Government of Kerala. The said Bill was duly examined as per procedure in consultation with various Central Ministries/Departments concerned and also from the legal and Constitutional angle. The Hon’ble President withheld his assent from the Bill on 20.11.2015 and the same was conveyed to the State Government on 27.11.2015.

(e) : The State Legislations are examined by the Ministry in consultation with the Central Ministries/Departments concerned from three angles viz. repugnancy with Central laws, deviation from National or Central Policy and legal & Constitutional validity.

Whenever necessary, the State Governments are advised to

modify/amend provisions of such Legislations/Bills keeping the above in view. Sometimes, discussions are also held with the State Governments and Ministries/Departments of the Government of India with a view to arrive at the final decision. Since such State Legislations are examined in consultation with various Central Ministries/Departments and the concerned State Governments, it is difficult to fix a time frame for their approval.

ANNEXURE IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2744 FOR 10.05.2016.

Details of the Bills received during last three years and current year:

Year: 2013

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized / Pending
1.	ANDHRA PRADESH	The Andhra Pradesh State Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2013.	Finalized
2.	ANDHRA PRADESH	The Andhra Pradesh State Commission for Scheduled Tribes Bill, 2013.	Finalized
3.	ASSAM	The Registration (Assam Amendment) Bill, 2013.	Finalized
4.	CHHATTISGARH	The Chhattisgarh Dharma Swatantraya (Sanshodhan) Vidheyak, 2006.	Pending
5.	CHHATTISGARH	The Chhattisgarh High Court (Appeal to Division Bench) (Amendment) Bill, 2013.	Finalized
6.	CHHATTISGARH	The Chhattisgarh Educational Institutions (Management) Bill, 2013.	Pending
7.	CHHATTISGARH	The Chhattisgarh Cooperative Societies (Amendment) Bill, 2013.	Finalized
8.	CHHATTISGARH	The Criminal Law (Chhattisgarh Amendment) Bill, 2013.	Finalized
9.	GUJARAT	The Gujarat Co-operative Societies (Second Amendment) Bill, 2013.	Finalized

10.	HARYANA	The Haryana Protection of Interest of Depositors in Financial Establishment Bill, 2013.	Finalized
11.	HIMACHAL PRADESH	The Himachal Pradesh Ceiling on Land Holdings (Amendment) Bill, 2012.	Finalized
12.	KARNATAKA	The Electricity (Karnataka Amendment) Bill, 2013.	Finalized
13.	KARNATAKA	The Karnataka State Universities (Second Amendment) Bill, 2013.	Pending
14.	KERALA	The Registration (Kerala Amendment) Bill, 2009.	Finalized
15.	KERALA	The Kerala Protection of Interests of Depositors in Financial Establishments Bill, 2012.	Finalized
16.	KERALA	The Indian Partnership (Kerala Amendment) Bill, 2011.	Finalized
17.	MADHYA PRADESH	The Code of Criminal Procedure (Madhya Pradesh Amendment) Bill, 2013.	Finalized
18.	MEGHALAYA	The Meghalaya Police (Amendment) Bill, 2013.	Pending
19.	MEGHALAYA	Criminal Laws (Meghalaya Amendment) Bill, 2013.	Finalized
20.	ODISHA	The Odisha Maritime Board Bill, 2011.	Finalized
21.	ODISHA	The Orissa Ground Water (Regulation, Development & Management) Bill, 2011.	Finalized
22.	ODISHA	The Industrial Disputes (Odisha Amendment) Bill, 2013.	Finalized
23.	ODISHA	The Arbitration and Conciliation (Odisha Amendment) Bill, 2012.	Pending
24.	PUNJAB	The Punjab Co-operative Societies (Amendment) Bill, 2013.	Finalized

25.	PUNJAB	The Punjab Agricultural Credit Operations and Miscellaneous Provisions (Banks) (Amendment) Bill, 2013.	Finalized
26.	TAMIL NADU	The Annamalai University Bill, 2013.	Finalized
27.	TAMIL NADU	The Indian Partnership (Tamil Nadu Amendment) Bill, 2013.	Finalized
28.	TAMIL NADU	The Industrial Disputes (Tamil Nadu Amendment) Bill, 2013.	Finalized
29.	TAMIL NADU	The Tamil Nadu Stamp Bill, 2013.	Pending
30.	UTTARAKHAND	The Payment of Wages (Uttarakhand Amendment) Bill, 2012.	Finalized
31.	WEST BENGAL	The West Bengal Protection of Interests of Depositors in Financial Establishments Bill, 2013.	Finalized

Year: 2014

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	BIHAR	The Bengal, Agra and Assam Civil Courts (Bihar Amendment) Bill, 2013.	Finalized
2.	CHHATTISGARH	The Indian Forest (Chhattisgarh Amendment) Bill, 2014	Finalized
3.	GUJARAT	The Gujarat Lokayukta Aayog Bill, 2013.	Finalized
4.	HARYANA	The Indira Gandhi University, Meerpur (Amendment) Bill, 2014.	Finalized
5.	JHARKHAND	The Jharkhand Registration of Marriage Bill, 2012.	Finalized
6.	JHARKHAND	The Jharkhand University of Technology Bill, 2011.	Finalized
7.	KARNATAKA	The Karnataka Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Gamblers, Goondas, Immoral Traffic Offenders, Slum-grabbers and Video or Audio Pirates (Amendment) Bill, 2014.	Pending
8.	KERALA	The Kerala Land Reforms (Amendment) Bill, 2013.	Finalized
9.	MANIPUR	The Manipur Lokayukta Bill, 2014.	Finalized
10.	MAHARASHTRA	The Maharashtra Money-Lending (Regulation) Bill, 2014.	Finalized
11.	MAHARASHTRA	The Indian Forest (Maharashtra Amendment) Bill, 2013.	Finalized
12.	MEGHALAYA	The Poison (Meghalaya Amendment) Bill, 2013.	Finalized
13.	ODISHA	The Odisha Lokayukta Bill, 2014.	Finalized

14.	PUNJAB	The Payment of Wages (Punjab Amendment) Bill, 2013.	Finalized
15.	PUNJAB	The Punjab Labour Welfare Fund (Amendment) Bill, 2014.	Finalized
16.	PUNJAB	The Punjab Prevention of Damage to Public and Private Property Bill, 2014.	Finalized
17.	RAJASTHAN	The Apprentices (Rajasthan Amendment) Bill, 2014.	Finalized
18.	RAJASTHAN	The Rajasthan State Highways Bill, 2014.	Finalized
19.	RAJASTHAN	The Contract Labour (Regulation and Abolition) (Rajasthan Amendment) Bill, 2014.	Finalized
20.	RAJASTHAN	The Factories (Rajasthan Amendment) Bill, 2014.	Finalized
21.	RAJASTHAN	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2014.	Finalized
22.	RAJASTHAN	The Industrial Disputes (Rajasthan Amendment) Bill, 2014.	Finalized
23.	RAJASTHAN	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Bill, 2014	Finalized
24.	TAMIL NADU	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Bill, 2014.	Finalized
25.	TAMIL NADU	The Tamil Nadu Universities Laws (Amendment) Bill, 2014.	Pending
26.	TAMIL NADU	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Bill, 2014.	Finalized
27.	UTTARAKHAND	The Indian Stamp (Uttarakhand Amendment) Bill, 2011.	Finalized

Year: 2015

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	Andhra Pradesh	The Andhra Pradesh Protection of Depositors of Financial Establishments (Amendment) Bill, 2015.	Pending
2.	Andhra Pradesh	The Andhra Pradesh Special Courts Bill, 2015.	Pending
3.	Andhra Pradesh	The Factories (Andhra Pradesh Amendment) Bill, 2015.	Finalized
4.	Andhra Pradesh	The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2015.	Finalized
5.	Andhra Pradesh	The Contract Labour (Regulation and Abolition) (Andhra Pradesh Amendment) Bill, 2015.	Finalized
6.	ASSAM	The Assam Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2014	Finalized
7.	Assam	The Assam Witch Hunting (Prohibition, Prevention and Protection) Bill, 2015 - regarding	Pending
8.	CHHATTISGARH	The Chhattisgarh Special Courts Bill, 2015	Finalized
9.	CHHATTISGARH	The Industrial Disputes (Chhattisgarh Amendment) Bill, 2015	Finalized

10.	GUJARAT	The Presidency Small Cause Courts (Gujarat Amendment) Bill, 2015	Finalized
11.	GUJARAT	The Provincial Small Cause Courts (Gujarat Amendment) Bill, 2015	Finalized
12.	GUJARAT	The Gujarat Control of Terrorism and Organized Crime Bill, 2015	Pending
13.	GUJARAT	The Gujarat Agricultural Lands Ceiling (Amendment) Bill, 2015	Pending
14.	GUJARAT	The Labour Laws (Gujarat Amendment) Bill, 2015	Finalized
15.	Haryana	The Indian Penal Code (Haryana Amendment) Bill, 2014.	Finalized
16.	Haryana	The Code of Criminal Procedure (Haryana Amendment) Bill, 2014.	Finalized
17.	Haryana	The Haryana Gauvansh Sanrakshan and Gausamvardhan Bill, 2015.	Finalized
18.	HIMACHAL PRADESH	The Himachal Pradesh Lokayukta Bill, 2014	Finalized
19.	Jharkhand	The Bihar & Orissa Public Demand Recovery (Jharkhand Amendment) Bill, 2015	Pending
20.	KARNATAKA	The Karnataka Essential Services Maintenance Bill, 2009	Finalized
21.	KARNATAKA	The Indian Succession (Karnataka Amendment) Bill, 2014	Finalized
22.	KARNATAKA	The Karnataka Stamp (Second Amendment) Bill, 2015	Pending

23.	KARNATAKA	The Karnataka Transgenic and Genetically Modified Cotton Seeds (Fixation of Sale Price and Payment of Compensation) Bill, 2015- regarding.	Pending
24.	KARNATAKA	The Karnataka State Motor Vehicle (Special Provisions) Bill, 2015	Finalized
25.	KARNATAKA	The Registration (Karnataka Amendment) Bill, 2015.	Pending
26.	KARNATAKA	The Karnataka Municipal Corporations (Amendment) Bill, 2015	Pending
27.	KARNATAKA	The Right of Children to Free and Compulsory Education (Karnataka Amendment) Bill, 2015.	Pending
28.	KERALA	The Kerala Maritime Board Bill, 2014.	Pending
29.	MADHYA PRADESH	The Criminal Law (Madhya Pradesh Amendment) Bill, 2014	Finalized
30.	MADHYA PRADESH	The Registration (Madhya Pradesh Amendment) Bill, 2014	Finalized
31.	MADHYA PRADESH	The Madhya Pradesh Labour Laws (Amendment) and Miscellaneous Provisions Bill, 2015	Finalized
32.	MAHARASHTRA	The Maharashtra Civil Courts (Amendment) Bill, 2015	Finalized
33.	MAHARASHTRA	The Factories (Maharashtra Amendment) Bill, 2015	Finalized

34.	MANIPUR	The Manipur Protection of Interests of Depositors (In Financial Establishments) Bill, 2014	Finalized
35.	MANIPUR	The Manipur Shops & Establishments (second Amedment) Bill 2015	Pending
36.	MANIPUR	The Protection of Manipur People Bill, 2015	Pending
37.	MANIPUR	The Manipur Land Revenue and Land Reforms (Seventh Amendment Bill, 2015	Pending
38.	MANIPUR	The Manipur Regulation of Visitors, Tenants & Migrant Workers Bill, 2015	Finalized
39.	Odisha	The Odisha Land Grabbing (Prohibition) Bill, 2015	Pending
40.	Odisha	The Odisha Underground Pipelines, Cable & Duct (Acquisition of Right of User in Land) Bill, 2015	Pending
41.	PUNJAB	The Commission for Protection of Child Rights (Punjab Amendment) Bill, 2014	Finalized
42.	PUNJAB	The Punjab Protection of Interests of Depositors (In Financial Establishments) Bill, 2015.	Pending
43.	PUNJAB	The Minimum Wages (Punjab Amendment) Bill, 2015	Pending
44.	RAJASTHAN	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Bill, 2015	Finalized
45.	RAJASTHAN	The Rajasthan Apartment Ownership Bill, 2015	Pending

46.	RAJASTHAN	The Rajasthan Special Economic Zone Bill, 2015	Finalized
47.	RAJASTHAN	The Right of Children to Free and Compulsory Education (Rajasthan Amendment) Bill, 2015	Pending
48.	UTTAR PRADESH	The Uttar Pradesh Protection of Interest of Depositors in Financial Establishments Bill, 2015.	Pending
49.	UTTAR PRADESH	The Indian Stamp (Uttar Pradesh Amendment) Bill, 2015.	Finalized
50.	UTTAR PRADESH	The Uttar Pradesh Civil Laws (Amendment) Bill, 2015.	Finalized
51.	UTTAR PRADESH	The Era University, Lucknow, Uttar Pradesh Bill, 2015.	Pending
52.	West Bengal	The Industrial Disputes (West Bengal Amendment) Bill, 2015	Pending
53.	West Bengal	The Factories (West Bengal Amendment) Bill, 2015.	Finalized
54.	West Bengal	The West Bengal Protection of Interest of Depositors in Financial Establishments (Amendment) Bill, 2015.	Finalized
55.	Uttarakhand	The Indian Stamp (Uttarakhand Amendment) Bill, 2015.	Finalized

Year: 2016

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	Andhra Pradesh	The Andhra Pradesh Maritime Board Bill, 2015	Pending
2.	Andhra Pradesh	The Andhra Pradesh Electricity Duty Bill, 2015.	Pending
3.	Andhra Pradesh	The Andhra Pradesh Money Lenders Bill, 2015.	Pending
4.	Andhra Pradesh	The Andhra Pradesh Forest (Amendment) Bill, 2016.	Pending
5.	Andhra Pradesh	The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2016	Finalized
6.	Assam	The Assam Gratuity (Amendment) Bill, 2015.	Pending
7.	Chhattisgarh	The Chhattisgarh Madhyastham Adhikaran (Sanshodhan) Vidheyak, 2015	Pending
8.	Chhattisgarh	The Chhattisgarh High Court (Appeal to Division Bench) (Amendment) Bill, 2015.	Pending
9.	Chhattisgarh	The Chhattisgarh Protection of Depositors' Interest (Amendment) Bill, 2015.	Pending
10.	Chhattisgarh	The Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Vidheyak, 2015.	Pending

11.	Jharkhand	The Contract Labour (Regulation & Abolition) (Jharkhand Amendment) Bill, 2015.	Pending
12.	Jharkhand	The Factories (Jharkhand Amendment) Bill, 2015.	Pending
13.	Karnataka	The Karnataka Maritime Board Bill, 2015.	Pending
14.	Kerala	The Hindu Succession (Kerala Amendment) Bill, 2015.	Pending
15.	Kerala	The Payment of Wages (Kerala Amendment) Bill, 2015	Finalized
16.	Kerala	The Malayalam Language (Dissemination and Enrichment) Bill, 2015.	Pending
17.	Madhya Pradesh	The Indian Stamp (Madhya Pradesh Amendment) Bill, 2016	Pending
18.	Maharashtra	The Maharashtra Acupuncture System of Therapy Bill, 2015	Pending
19.	Maharashtra	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2015.	Pending

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20.	Maharashtra	The Maharashtra Prevention of Dangerous Activities of Slumlords, Bootleggers, Drug-offenders, Dangerous persons and Video Pirates (Amendment) Bill, 2015	Finalized
21.	Uttar Pradesh	The Uttar Pradesh Protection of Interest of Depositors in Financial Establishment Bill, 2016.	Pending
22.	Uttar Pradesh	The Uttar Pradesh Control of Goondas (Amendment) Bill, 2015.	Finalized
23.	Uttar Pradesh	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) (Amendment) Bill, 2015.	Finalized
24.	West Bengal	The Jessop and Company Limited (Acquisition and Transfer of Undertaking) Bill, 2016.	Pending
25.	West Bengal	The Dunlop India Limited (Acquisition and Transfer of Undertaking) Bill, 2016.	Pending
